OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency:

#	Name	From	То
1.	Ms. Pooja Rani, PA, W/o Sh. Ghanshyam Singh EC: 48600919	PA in the Court of Sh. Ajay Gulati-II, Ld. ASJ (SC-POCSO)- 2, NE District, KKD Courts, Delhi	
2	Ms. Aarchie Dhawan Sr.PA, D/o Sh. Rajesh Dhawan EC:75713166	Sr.PA in Office Pool, North East District , KKD Courts, Delhi	Sr.PA in the Court of Sh. Ajay Gulati-II, Ld. ASJ (SC-POCSO)- 2, NE District, KKD Courts, Delhi

Note: Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

: (SUKHVINDER KAUR) Principal District & Sessions Judge. NE District, KKD Courts, Delhi

No. 9325 - 9340 /P&T/Admn/NE/KKD/20

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

- 2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-1, Office of The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (Judl.), North-East District, Karkardooma Courts, Delhi.
- 4. The AAO, North-East District, Karkardooma Courts, Delhi.
- 5. The Officers/officials concerned.
- 6. Dealing Officials, Personal File/Leave Section/ACR Cell/Vigilance Branch/Litigation Branch, Tis Hazari Courts, Delhi.
- 7. Leave Section, North-East District, Karkardooma Courts, Delhi.
- 8. The Website Committee, Tis Hazari Courts, Delhi and Karkardooma Courts, Delhi.
- 9. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS.
- 10. R&I Branch, North-East District, Karkardooma Courts, Delhi for uploading the same on LAYERS.
- 11. PS to the undersigned.

Principal District & Sessions Judge, NE District, KKD Courts, Delhi